

Seventeenth Loksabha

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Title: Issue regarding alleged incidents of attacks against the christian community.

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I register my strong protest against anti-minority attacks which are increasing again and again across India without any matter, especially against the Christian community. From Karnataka to overall north India, more than 400 cases have been reported last year. It is quite unfortunate.

In the name of Bajrang Dal, VHP and some other right-wing activists, they are doing these things again and again. They are attacking the parishes, the priests, and they are destroying the churches and prayer halls. These incidents have been reported already. Stringent action is necessary. This is against Article 25 of the Constitution which gives freedom of religion and worship. I urge upon the Government to take necessary action.